India, Singapore has requested the Next of Kin on November 19, 1993 to prov de documentary proof of legal heirship of the deceased.

(d) Does not arise.

METERS OF VEHICLES

561. SHRI MAHESH KANODIA: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether the meters of a large number of three wheelers and taxies in the capital show inflated billing;
- (b) if so, number of such cases detected during the last six months; and
- (c) the action taken against the drivers of such three wheeler and taxies?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) No. Sir. The Government of Capital Territory of Delhi have informed that no such case was detected during the last six months. However, during this period joint surprise raids checkings carried out by the Enforcement Staff alongwith the Delhi Traffic Police and as result of this 5907 taxis and shaws were checked inspected on the roads of Delhi. Out of them 1407 taxis and autorickshaws were found using nonperiodically verified faremeters and broken seals affixed by the Department. They were challened by the Delhi Police on the spot. In cases where operator fails to compound the case, the challan is sent to the Court by the Delhi Police.

REPAIRS OF BRIDGES, U.P.

562. SHRI RAJENDRA AGNIHOTRI: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) the total number of br dges over national highways in U.P. which have collapsed during each of the last three years;
- (b) the number of bridges among them which have since been repaired and the time by which the remaining bridges are likely to be repaired; and

(c) the total expenditure likely to be incurred on the repair works?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No bridge on National Highway in U.P. has collapsed during the last three years.

(b) and (c) Do not arise.

[Translation]

PAK PLEA TO WORLD TO PUT PRE-SURE ON INDIA

563. SHRI DATTATRAYA BAN-DARU:

SHRI GEORGE FERNANDES:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Prime Minister of Pakistan has addressed letters to Heads of Government of a number of countries urging them to persuade India to engage in a substantive dialogue with Pakistan to resolve the J & K issue:
- (b) I so, the details thereof and the reaction of the Government thereto;
- coived any letter or message from any country in regard to above mentioned initiative of the Pak Prime Minister; and
- (d) if so, the details thereof and the response of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) Government have seen reports to this effect.

- (b) Government remains committed to the Simia Agreement under which all differences between India and Pakistan are to be resolved peacefily and through bilateral negotiations. There can be no role for any third party.
 - (c) No, Sir.
 - (d) Does not arise.

[English]

FKE DRIVEN LICENCES

565. SHRI GURUDAS KAMAT : SHRIMATI GIRIJA DEVI :

Will the Minister of SURFACE TRANS-PORT be pleased to state: